



बिहार गजट

असाधारण अंक

बिहार सरकार द्वारा प्रकाशित

7 पौष 1943 (श0)

(सं0 पटना 1036) पटना, मंगलवार, 28 दिसम्बर 2021

संसदीय कार्य विभाग

अधिसूचना

23 दिसम्बर 2021

सं० सं०का०-01/वि०मं०(सदस्यों का वेतन एवं भत्ते)05-06/2017-915—संसदीय कार्य विभाग, बिहार, पटना की अधिसूचना संख्या-793, दिनांक 26.11.2018 का निम्नलिखित अंग्रेजी अनुवाद, बिहार राज्यपाल के प्राधिकार से एतद् द्वारा प्रकाशित किया जाता है जो भारतीय संविधान के अनुच्छेद 348 के खंड (3) के अधीन उक्त नियमावली का अंग्रेजी भाषा में प्राधिकृत पाठ समझा जायेगा।

बिहार-राज्यपाल के आदेश से,
गुलाम मुस्तफा अंसारी,
विशेष कार्य पदाधिकारी।

Parliamentary Affairs Department

Notification

The 26th November 2018

No P.A.-1/V.M.(Salary & Allowances of Members)-05-06/2017-793—In exercise of the powers conferred by section 8 of the Bihar Legislature (Salary, Allowances and Pension of Members) Act, 2006 (Act No. 16, 2006) (as amended from time to time), the Governor of Bihar hereby makes the following amendments in Bihar Legislature (Pay, Allowances and Pension of Members) Rules, 2006 (as amended from time to time)-

**Bihar Legislature (Pay, Allowances and Pension of Members)
(Amendment) Rules, 2018**

1. **Short title and commencement-**
 (1) These Rules may be called the Bihar Legislature (Pay, Allowances and Pension of Members) (Amendment) Rules, 2018.
 (2) They shall come into force from 1st December, 2018.
2. **Amendment in Rule 3(b) of the said Rules, 2006-**
 The figure, words and bracket "Rs. 30,000/- (thirty thousand)" used in fourth line of Rule 3 (b) of the said Rules, 2006 shall be substituted by the figure, words and bracket "Rs. 40,000/- (forty thousand)".
3. **Amendment in Rule 4 of the said Rules, 2006-**
 The figure, words and bracket "Rs. 45,000/- (forty five thousand)" used in second line of Rule 4 of the said Rules, 2006 shall be substituted by the figure, words and bracket "Rs. 50,000/- (fifty thousand)".
4. **Amendment in Rule 5 of the said Rules, 2006-**
 The figure, words and bracket "Rs. 10,00,000/- (ten lakh)" used in the third line of Rule 5 of the said Rules, 2006 shall be substituted by the figure, words and bracket "Rs. 15,00,000/- (fifteen lakh)".
5. **Amendment in Rule 6 of the said Rules, 2006-**
 The figure, words and bracket "Rs. 6,000/- (six thousand)" used in third line of Rule 6 of the said Rules, 2006 shall be substituted by the figure, words and bracket "Rs. 10,000/- (ten thousand)".
6. **Amendment in Rule 7 of the said Rules, 2006-**
 The figure, words and bracket "Rs. 20,000/- (twenty thousand)" used in the fourth, sixth and twelfth line of Rule 7 of the said Rules, 2006 shall be substituted by the figure, words and bracket "Rs. 30,000/- (thirty thousand)".
7. **Amendment in Rule 10 of the said Rules, 2006**
 The figure, words and bracket "Rs. 2,00,000/- (two lakh)" used in the fourth line of Rule 10 of the said Rules, 2006 shall be substituted by the figure, words and bracket "Rs. 3,00,000/- (three lakh)".
8. **Amendment in Rule 11(2) of the said Rules, 2006-**
 The figure, words and bracket "Rs. 22,250/- (twenty two thousand two hundred fifty)" used in the second line of Rule 11 (2) of the said Rules, 2006 shall be substituted by the figure, words and bracket "Rs. 28,000/- (twenty eight thousand)" and the figure, words and bracket "Rs. 6,000/- (six thousand)" used in the third line shall be substituted by the figure, words and bracket "Rs. 7,000/- (seven thousand)".
9. **Amendment in Rule 17 (1) of the said Rules, 2006-**
 The figure, words and bracket "Rs. 25,000/- (twenty five thousand)" used in the third line of Rule 17 (1) of the said Rules, 2006 shall be substituted by the figure, words and bracket "Rs. 35,000/- (thirty five thousand)" and the figure, words and bracket "Rs. 2,000/- (two thousand)" used in the fifth line shall be substituted by the figure, words and bracket "Rs. 3,000/- (three thousand)".

10. Amendment in Rule 17(4) of the said Rules, 2006-

The figure, words and bracket "Rs. 1,00,000/- (one lakh)" used in the fourth line of Rule 17 (4) of the said Rules, 2006 shall be substituted by the figure, words and bracket "Rs. 1,50,000/- (one lakh fifty thousand)".

**By order of the Governor of Bihar,
Rajesh Kumar,
Officer on Special Duty.**

**अधीक्षक, सचिवालय मुद्रणालय,
बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।
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